

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA  
UNSTARRED QUESTION NO- 1016  
ANSWERED ON- 04/12/2024

**Foreign universities campuses in the country**

**1016 # Shri Ramji Lal Suman:**

Will the Minister of Education be pleased to state:

- (a) whether it is a fact that two foreign universities have set up their campuses in the country;
- (b) whether it is also a fact that the University of Southampton, England has been allowed by the University Grants Commission (UGC) to operate in the country;
- (c) rule of the UGC Act 1956 under which foreign Universities are being allowed to operate in the country; and
- (d) whether UGC can regulate foreign Universities and foreign degrees under the present Act, if so, the manner in which it can be done?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)

(a): The International Financial Services Centre, GIFT City, Gujarat has informed that two Foreign Universities namely, Deakin University and University of Wollongong from Australia have established their campus in GIFT City under the International Financial Services Centre Authority (Setting up and Operation of International Branch Campuses and Offshore Education Centres) Regulations, 2022.

(b): The University Grants Commission (UGC) has issued in-principle approval and Letter of Intent to the University of Southampton, Southampton, United Kingdom to set up it's campus at Gurugram, Haryana.

(c) & (d): In exercise of the powers conferred by clause (j) of section 12 read with clauses (f) and (g) of sub-section (1) of section 26 of the UGC Act, 1956, UGC has notified the University Grants Commission (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023. These regulations are available at: <https://www.ugc.gov.in/pdfnews/Setting%20up%20and%20Operation%20of%20Campuses%20of%20Foreign%20Higher%20Educational%20Institutions%20in%20India.pdf>

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